

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**OSP No. 03 of 2013 &
I.A. No. 111 of 2013**

Dated : 21st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s. G.R. Sponge & Power Ltd. Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent (s)**

Counsel for the Appellant(s): Mr. Raunak Jain

ORDER

Post the matter on **22.03.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt